GOVERNMENT OF INDIA MINES LOK SABHA

UNSTARRED QUESTION NO:6297 ANSWERED ON:04.05.2010 DISINVESTMENT IN NALCO Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

Will the Minister of MINES be pleased to state:

- (a) whether the Ministry of Finance has requested the Ministry of Mines to consider the disinvestment of 10% equity in the National Aluminium Company Limited(NALCO);
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the NALCO is known as one of the India's navratna public sector company;
- (d) if so, the reasons for off loading the Government equity in NALCO; and
- (e) the corrective measures taken in this regard?

Answer

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION. (SHRI B. K. HANDIQUE)

- (a) & (b): The Ministry of Finance(Department of Disinvestment) had made a reference to Ministry of Mines in March, 2010 to consider disinvestment of 10% equity out of the remaining 87.15% of total paid up capital held by the Government of India in National Aluminium Company Limited (NALCO). The Ministry of Mines has referred the matter to NALCO to study the advantages and disadvantages of the proposal.
- (c): Yes, Madam.
- (d): 12.85% of NALCO's equity is already with the public and the proposal to offload another 10% was made to broad base the public ownership of the Company and to unlock further value.
- (e): There is no corrective measure proposed for the present.